

(c) whether Government propose to ban the use of such dyes in the larger interests of people to enable them to live 'healthier life; and

(d) if so, what are the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) The warning was aimed at cautioning the people about the possible harmful effects of water colours and dry colours on human beings and problems created by the presence of colour dyes in sewage or in case of their excessive discharge even in fresh water bodies.

(c) and (d) Government propose to continue and intensify public education and awareness campaign to curtail common use of colours and/or their discharge in sewage system. Standards have been laid down for effluents of 31 specific industries including presence of acids colour and harmful toxic substances. Besides, the Government have already made the Hazardous Wastes (Management and Handling) Rules, 1989, under the Environment (Protection) Act, 1986 in which handling and disposal of wastes from dye and dye intermediates containing inorganic and organic chemical Compounds have been covered, in this so far, all dye and dye intermediates containing benzidine and its derivatives have been prohibited for 'handling'.

Launching of insat-ID Satellite

952. SHRI SYED SIBTEY RAZI: Will the PRIME MINISTER be pleased to state: .. , ..

■ (a) whether Government propose to launch INSAT-ID satellite during this year;

(b) if so, the details thereof;

(c) whether the launching of this satellite would bring any useful results for the progress of the country;

(d) if so, the details thereof; and

(e) what amount is expected to be spent on the launching of INSAT-ID?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON): (a) Yes, Sir.

(b) INSAT-ID Satellite is scheduled to be launched in June, 1990 from Kennedy Space Centre, Florida, USA.

(c) Yes, Sir.

(d) It will provide continuity of INSAT services viz., domestic long-distance telecommunications, meteorological earth observation and data relay, nationwide direct satellite TV broadcasting to augmented community TV receivers in rural and remote areas, nationwide radio and TV programme distribution for re-broadcasting through terrestrial transmitters, and TV and radio programme and news feed assembly from various locations.

(e) The approved cost of INSAT-ID Programme including Spacecraft. Launch and Augmentation of Master Control Facility is Rs. 192.19 crores.

Manufacture of Fighter planes by Pakistan

953. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a)- whether Government's attention has been drawn to a newsitem which appeared in 'the Hindustan Times', dated the 2nd March, 1990 under the caption "Pak plans to manufacture fighter planes";

(b) if so what is Government's reaction in the matter; and

(c) what precautionary steps Government propose to take to meet the challenge?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c) All developments having & bearing on India's security are kept under constant review by the Government and all necessary measures taken to safeguard it.

Achievements of Indian Space Research Organisation

954 CHOWDHRY HARI SINGH:

SHRIMATI SUDHA VIJAY JOSHI:

SHRI MIRZA IRSHADBAIG:

Will the PRIME MINISTER be pleased to state:

(a) what have been the achievements of the Indian Space Research Organisation during the last five years; and

(b) what plans are under way, specially, in the launching of satellites, being implemented by ISRO?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON): (a) and (b) A Statement is attached. [See Appendix CLIH, Annexure No. 40].

Crash of IAF MIG-27 near Meerut

955. SHRI SHANTI TYAGI: SHRI SH DUTT YADAV: SHRI VIRENDRA VERMA: Will the PRIME MINISTER be pleased to state:

(a) Whether an IAF MIG-27 aircraft crashed recently near Meerut;

(b) if so what Was the number of persons killed as a result of the crash and what is the estimated loss suffered by Government; and

(c) what is the result of the inquiry conducted by Government into the crash and what action has been taken proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes Sir.

(b) and (c) Ten persons were killed. The pilot was able to eject, but the aircraft was destroyed. A Court of Inquiry has been instituted, to assess the causes of the accident and extent of loss. Suitable action thereon will be considered after the Inquiry Report has been received.

Revised School textbooks for Class I to XII 1956. DR. RATNAKAR PANDEY; SHRIMATI RATAN KUMARI: SHRI BEKAL UTSABI:

Will the PRIME MINISTER be* pleased to state:

(a) whether the National Council of Educational Research and Training (NCERT) has recently completed a massive exercise of revision of text books as per the National core curriculum spelt out in the New Education Policy (NPE) of 1988; if so what are the details in this regard;

(b) By when the revised, books would be applicable and available in the schools; and

(c) to what extent the burden of books on students would be brought down?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OS*